

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. ~~35~~ (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.11.2017**

**NAME OF THE COMPANY: Theolia S.A. Vs. M/s Theolia Wind Power Pvt.  
Ltd & Ors.**

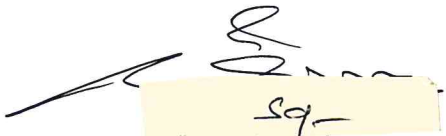
**SECTION OF THE COMPANIES ACT: 397/398**

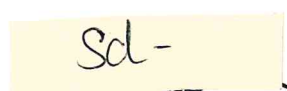
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Mr. Jeevan Ballav Parida, Advocate		
	For the Respondent:	Ms. Vasudha, Sr Advocate with Ms. Sreenita Ghosh, Advocate		

**ORDER**

The case has been transferred from the Hon'ble Principal Bench. Both the parties submit that the talks of compromise are being finalized.

In view of the same, renotify this case for further proceedings on 12<sup>th</sup> December, 2017.

  
(S. K. Mohapatra)  
Member (T)

  
(Ina Malhotra)  
Member (J)